


**MEDIATION CENTRE ,RAJ.HIGH COURT JODHPUR  
CAUSE LIST 12.05.2016**

S.NO	NAME OF MEDIATOR'S	TYPE OF CASE & NO.WITH TITLE OF CASE	NAME OF PETITIONER'S ADVOCATE'S	NEME OF RESPONDEN'T ADVOCATE'S
1	Shri Farzand Ali , Advocate	D.B.Civil Misc.Appeal No.1338/2015,Vijay Laxmi Dayama V/s Chandra Kumar	Mr.A.K.Babel	Mr.Mahesh Joshi
2	Shri Prashant Sharma,Advocate	S.B.Criminal Rev.Pet.No.1410/2015 Payal V/s State & Ors.	Mr.A.K.Dhobal	Mr.Pradeep Choudhary
3	Shri Prashant Sharma,Advocate	S.B.Criminal Rev.Pet.No.828/2011, Hemlata @ Hanza V/s Narayan lal	Mr.R.P.Singariya	Mr.D.S.Udhawat

**CAUSE LIST 13.05.2016**

S.NO	NAME OF MEDIATOR'S	TYPE OF CASE & NO.WITH TITLE OF CASE	NAME OF PETITIONER'S ADVOCATE'S	NEME OF RESPONDEN'T ADVOCATE'S
1	Shri H.S.Balot ,Advocate	S.B.CiviMisc Tr.Pet.1831/2015, Narayan V/s Saraswati	Mr.Sukha Dev Sharma	Mr.Jitendra Mohan Choudhary

  
 उपसचिव  
 राज.राज्य विधिक सेवा प्राधिकरण ,  
 जोधपुर

.....  
**“ Help The Neady -- Timely Help May Create History ”**

~~CAUSE LIST 13.05.2016~~